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# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

### + CONT.CAS(C) 446/2022

### DR. SANDEEP SHANKARRAO ADKE .....Petitioner Through: Mr. Narendar Rao Thaneer and Mr. Amol B. Karande, Advs.

versus

## INDIAN ORTHOPAEDIC ASSOCIATION & ORS. .....Respondents Through: Counsel (appearance not given)

#### CORAM: HON'BLE MR. JUSTICE DHARMESH SHARMA <u>O R D E R</u> 27.09.2024

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No time left.

Re-notify on 11.12.2024.

DHARMESH SHARMA, J.

**SEPTEMBER 27, 2024** 

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